REPORT OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON HUMAN RESOURCE DEVELOPMENT

SHRI M. RAMA JOIS (Karnataka): I present the Two Hundred and twenty-second Report (in English and Hindi) of the Department-related Parliamentary Standing Committee on Human Resource Development on "Demands for Grants (2010-11)" (Demand No. 58) of the Department of Higher Education, Ministry of Human Resource Development.

REPORTS OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON PERSONNEL. PUBLIC GRIEVANCES, LAW AND JUSTICE

SHRI H.K. DUA (Nominated): I present the following Reports (inEnglish and Hindi) of the Department Related Parliamentary Standing Committee on Personnel, Public Grievances, Law and Justice:-

- (i) Thirty-eighth Report on "Demands for Grants (2010-11)" of the Ministry of Personnel, Public Grievances and Pensions; and
- (ii) Thirty-ninth Report on "Demands for Grants (2010-11)" of the Ministry of Law and Justice.

REPORTS OF THE PUBLIC ACCOUNTS COMMITTEE

SHRI N.K. SINGH (Bihar): I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Public Accounts Committee (2009-10):-

- (i) Eleventh Report on "Non-compliance by the Ministries/Departments in timely submission of Action Taken Notes on Non-selected Audit Paragraphs" relating to the Ministry of Finance (Department of Expenditure);
- (ii) Twelfth Report on "Functioning of A.D.G.E.S. Radar, Procurement of Special Clothing and Mountaineering Equipment and Delay in Execution/Renewal of lease" relating to the Ministry of Defence;
- (iii) Thirteenth Report on "Revenue loss due to delay in levy of Toll Fees" relating to the Ministry of Road Transport and Highways;
- (iv) Fourteenth Report on "Administration of Universal Service Obligation (USO) Fund" relating to the Ministry of Communications and Information Technology (Department of Telecommunications);
- (v) Fifteenth Report on "Loss of Revenue due to Short Levy of Tax, Incorrect Classification of Excisable Goods and Non-fulfillment of Export Obligation" relating to the Ministry of Finance (Department of Revenue);